

**OFFICE OF THE DISTRICT & SESSIONS JUDGE, PANCHKULA**

**ORDER**

Keeping in view of the instructions of Hon'ble High Court conveyed vide letter No. 704 Spl. Gaz.II (12G), dated 09.05.2022, the Subordinate courts functioning in this Sessions Division shall remain closed for civil work for the period from 01.06.2022 to 30.06.2022 and for criminal work for the period from 16.06.2022 to 30.06.2022.

In view of the above, all the urgent civil matters within the territorial jurisdiction of Panchkula District (excluding Sub Division, Kalka), for the period from 01.06.2022 to 15.6.2022 shall be instituted before Sh. Nitin Raj, CJM-cum-Addl. Civil Judge (Sr.Division) Panchkula and in his absence before Ms. Iram Hasan, Addl. Civil Judge (Sr.Division), Panchkula. Similarly, urgent Civil matters within the territorial jurisdiction of Panchkula District (excluding Sub Division Kalka) for the period from 16.06.2022 to 30.06.2022 shall be instituted before Shri Hitesh Garg, Civil Judge (Sr. Division), and in his absence before Ms. Anjali Narwal, Civil Judge(Jr. Division), Pkl.

The urgent civil matters pertaining to Sub Division, Kalka, for the period from 01.06.2022 to 15.6.2022 shall be instituted before Dr. Jatinder Kumar, Civil Judge (Jr. Division), Kalka and from 16.06.2022 to 30.06.2022 before Ms. Gitanjali Goel, Addl. Civil Judge (Sr. Division), Kalka

All the urgent civil work instituted during vacation period before ACJ(SD)/CJ(JD) at Panchkula and CJ(JD) at Kalka shall be put up before Civil Judge (Senior Division), Panchkula and Addl. Civil Judge (Sr. Division), Kalka, as the case may be, for assignment.

The Chief Judicial Magistrate, Panchkula, shall prepare a roster of Judicial Magistrates for attending duty work from 01.06.2022 to 30.06.2022.

In case the Judicial Officer at Sub-Division Kalka avails leave during the summer vacation than the Civil & Criminal work of Sub-Division Kalka shall be attended by the senior most Civil Judge and Duty Magistrate, respectively, at Panchkula.

District & Sessions Judge  
Panchkula.

Endst.No. 5103-5121 Dated 23-05-2022

Copy forwarded to the following for information and necessary action :-

1. All the Judicial Officers posted in Panchkula Sessions Division;
2. The Deputy Commissioner of Police, Panchkula;
3. The District Attorney, Panchkula;
4. The Presidents, District Bar Association, Panchkula & Kalka.
5. In-charge, Suvidha Center; &
6. In-Charge, Computer Room to upload the order in website of this office.

District & Sessions Judge  
Panchkula.